

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
STARRED QUESTION NO. : 155  
(To be answered on the 1<sup>st</sup> August 2024)**

**AIR SERVICES FROM PATHANKOT AIRPORT**

**\*155. SHRI SUKHJINDER SINGH RANDHAWA**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether it is a fact that the Government has discontinued Air India flights which were started under Regional Connectivity Scheme at Pathankot Airport and if so, the reasons therefor; and**  
**(b) the time by which it is likely to be operational again?**

**ANSWER**

**Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**(Shri Kinjarapu Rammohan Naidu)**

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**(a) to (b): A statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (B) IN RESPECT OF LOK SABHA STARRED QUESTION NO. 155 FOR REPLY ON 01.08.2024 REGARDING "AIR SERVICES FROM PATHANKOT AIRPORT" ASKED BY SHRI SUKHJINDER SINGH RANDHAWA.**

**(a) to (b): Alliance Air commenced the route Delhi - Pathankot - Delhi on 05.04.2018 under the Regional Connectivity Scheme (RCS)- Ude Desh ka Aam Nagrik (UDAN). The Airline, however, discontinued the operations after completion of the three year tenure of Viability Gap Funding (VGF). Pathankot is available in the list of unserved airports for bidding under the UDAN Scheme. However, no valid bids have been received for routes connecting Pathankot in further rounds of UDAN.**

**With the repeal of Air Corporation Act in March 1994, Indian domestic aviation has been deregulated. Airlines are free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service depending on market demand, operational and commercial viabilities and their policy.**

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